



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.01.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 15.01.2025 at 02:00 PM will not be taken up. The next date of hearing in the matter is 28.01.2025.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
<b>1.</b>	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022  (PH)	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.  <b>With</b>	Abdullah Hussain	Shelly Bhasin Kunal Sharma Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi
<b>2.</b>	Competition App. (AT) No. 60 of 2022  (PH)	Sri Balaji Traders Vs. Competition Commission of India & Ors.	Sumit Garg	Harman Sandhu Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi

By order of Hon'ble Chairperson  
-Sd/-  
Registrar